- (d) and (e). It is not possible to indicate the exact position until the report of the enquiry which is now being conducted in London and which is expected to be furnished to us by the U.K. Government has been received.
- (f) Does not arise as this is merely a preliminary enquiry into the causes and details of the accident and has no legal significance so far as the Indian crew is concerned.

उत्तर प्रदेश में सिचाई की लघु योजनाएं

२८८२. श्री सरजू पांडे : क्या साख तथा. इवि मत्री यह बताने की क्रुपा करेगे कि उत्तर प्रदेश सरकार ने १९५९-६० के लिये सिचाई की लघु योजनाओं के लिये कितने कन की माग की है ?

काख और कृषि मत्री (श्री ग्र० ग्र० जैन) : उत्तर प्रदेश सरकार ने २१३ ३० लाख रूपये की रकम को ग्रलाट करने के लिय प्रार्थना की थी परन्तु वर्किन्ग ग्रुप (Working Group) में राज्य सरकार के प्रतिनिधियों ने बातचीत करने के परिणामस्वरूप २७६ ३० लाख रुपये की ग्रनाटमेन्ट के लिये फैसला हो गया है।

Agricultural Engineering Society 2003 Shri P. C. Borecah: Shri S. A. Mehdi:

Will the Minister of Food and Agriculture be pleased to state.

- (a) whether an Agricultural Engineering Society has been established by the Indian Council of Agricultural Research; and
- (b) if so, the nature of the functions to be performed by the Society?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A Society of Agricultural Engineers is being organised by the agricultural engineers employed at the Centre and in the

States in pursuance of a recommendation made by the Conference on production, distribution and popularisation of improved agricultural implements convened by the ICAR in November, 1958.

The Society will be a non-official organisation like other societies of scientists and will not function under the ICAR.

- (b) The constitution of the Society has not yet been finalised. Its proposed objects, however, are—
 - (a) To promote, encourage and coordinate the study, development and profession of Agricultural Engineering in all its branches:
 - (b) To advance the standards of Agricultural Engineering in all its branches of research, education and practical application

Damage to Air Survey Aeroplane near Calcutta

2884. { Shri P. C. Borocah: Shri S A. Mehdi:

Will the Minister of Transport and Communications be pleased to state:

- (a) whether an aeroplane of the Air Survey of India was damaged near Calcutta on the 24th March, 1959;
- (b) if so, the reasons for the same, and
 - (c) the extent of damage?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir A Dominie aircraft VT-ASA belonging to the Air Survey Company of India Limited was involved in an accident at Ondal on 24th March, 1950

- (b) The accident is under investigation
- (c) The aircraft was substantially damaged.